

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 18 OF 2018**

**Dated: 30th October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**Kanti Bijli Utpadan Nigam Limited .... Appellant(s)**

**Versus**

**Bihar State Power (Holding) Company Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran  
Poorva Saigal  
Anushree Bardhan  
Shubham Arya  
Arvind Kumar Dubey For App1

Counsel for the Respondent(s) : Raj Bahadur Sharma For Res1

**ORDER**

At the request of learned counsel for the parties, list this matter  
on **24.02.2020.**

**S.D. Dubey  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**

PR